

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 323/2001

Monday, this the 9th day of April, 2001.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

Mohanan Mangalassery,
Lecturer in English,
M.G.College, Andrott,
Now under order of transfer to J.N.Senior
Secondary School, Kadmath,
U.T. of Lakshadweep. - Applicant

By Advocate M/s Sukumaran & Usha

vs.

1. The Administrator,
Administration of U.T.of Lakshadweep,
Kavarathi.
2. The Director of Education,
Department of Education,
Administration of the U.T. of Lakshadweep,
Kavarathi.
3. Union of India represented by
its Secretary to Government,
Department of Education,
Human Resource Development,
New Delhi-110 001. - Respondents

By Advocate Mr Anilkumar, ACGSC

The application having been heard on 9.4.2001, the Tribunal on the same day delivered the following:

O R D E R

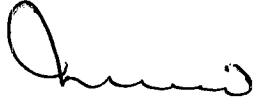
HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

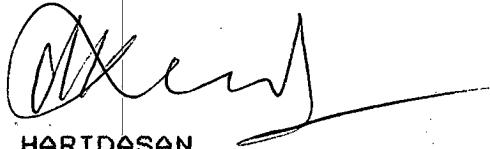
After making submissions for quite some time, learned counsel for the applicant seeks permission to withdraw this

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application with liberty to take up the matter with the Administrator. Liberty is granted and the application is dismissed as withdrawn. No costs.

Dated, the 9th of April, 2001.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

trs